

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/5160/2021



This the 16th day of April 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Dr. Anjum Mirza, age 50 years, W/o Mushtaq Ahmed Malik, R/o H.No.- 27 Gulmarg Colony, Bhatindi, Jammu.

.....Applicant

(Advocate:- None)

Versus

1. State of J&K through Commissioner, Secretary Health Department, Civil Secretariat, Srinagar.
2. Director, Health Services, Jammu.
3. Dr. Deepak Kumar, (MHA) Medical Officer, Govt. Hospital, Gandhi Nagar, Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. AAG)

**O R D E R
[ORAL]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last previous date also i.e. 30.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 16.04.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.



(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS